

आयकर अपीलीय अधिकरण न्यायपीठ, नागपुर में ।
IN THE INCOME TAX APPELLATE TRIBUNAL BENCH, NAGPUR

(At e-Court, PUNE)

BEFORE SHRI D. KARUNAKARA RAO, AM AND
SHRI PARTHA SARATHI CHAUDHURY, JM

आयकर अपील सं. / ITA No. 409/NAG/2013

निर्धारण वर्ष / Assessment Year : 2009-10

Vikesh Chaturbhuj Agarwal,
23, Shradha, Ring Road,
Nagpur-440008.
PAN : ABJPA9338H

.....अपीलार्थी / Appellant

बनाम / V/s.

The Income Tax Officer,
Ward 3(4), Nagpur.

.....प्रत्यर्थी / Respondent

Assessee by : Withdrawal Application

Revenue by : Shri Milind Bhusari &
Mrs. Agnes P. Thomas

सुनवाई की तारीख / Date of Hearing : 17.10.2019

घोषणा की तारीख / Date of Pronouncement : 18.10.2019

आदेश / ORDER

PER PARTHA SARATHI CHAUDHURY, JM :

This appeal preferred by the assessee emanates from the order of the
Ld. CIT(Appeals)-II, Nagpur dated 07.08.2013 for the assessment year 2009-
10 as per the grounds of appeal on record.

2. At the outset, Ld. AR of assessee has filed an application dated 17.10.2019 praying for withdrawing the appeal. Ld. DR has not objected to the prayer of the assessee for withdrawal of the appeal. Hence, we permit the withdrawal. Appeal of assessee is dismissed being withdrawn.

3. In the result, appeal of assessee is dismissed being '**withdrawn**'.

Order pronounced on 18th day of October, 2019.

Sd/-
D. KARUNAKARA RAO
ACCOUNTANT MEMBER

Sd/-
PARTHA SARATHI CHAUDHURY
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 18th October, 2019.

SB

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeals)-II, Nagpur.
4. The CIT-II, Nagpur.
5. विभागीय प्रतिनिधि , आयकर अपीलीय अधिकरण,
नागपुर / DR, ITAT, Nagpur.
6. गार्ड फ़ाइल / Guard File.

// True Copy /

आदेशानुसार / BY ORDER,

निजी सचिव / Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.

		Date	
1	Draft dictated on	17.10.2019	Sr.PS/PS
2	Draft placed before author	17.10.2019	Sr.PS/PS
3	Draft proposed and placed before the second Member		JM/AM
4	Draft discussed/approved by second Member		AM/JM
5	Approved draft comes to the Sr. PS/PS		Sr.PS/PS
6	Kept for pronouncement on		Sr.PS/PS
7	Date of uploading of order		Sr.PS/PS
8	File sent to Bench Clerk		Sr.PS/PS
9	Date on which the file goes to the Head Clerk		
10	Date on which file goes to the A.R		
11	Date of dispatch of order		